

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/558/2019 IN TCP/385/IB/2017
NAME OF PETITIONER : T.V Subramanian (Liquidator)
NAME OF RESPONDENT : Flextronics Technologies (I) Pvt Ltd
SECTION : Sec 35(n) & 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **14.04.2021**.



(K.NATARAJAN)
Deputy Registrar

MS